

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
9वॉ तल, "सी" - विंग दिल्ली सचिवालय,
आई. पी. एस्टेट, नई दिल्ली-110002.

एफ.53(17)/अता.प्र.18/चतुर्थ सत्र(चतुर्थ-भाग)2023/दिविस/श.वि./ 6251

दिनांक: 20/11/2024

सेवा में,

उप सचिव (प्रश्न शाखा)
दिल्ली विधानसभा सचिवालय,
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
पुराना सचिवालय, दिल्ली -110054.

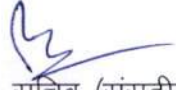
विषय: सातवीं दिल्ली विधानसभा के चतुर्थ सत्र का (चतुर्थ-भाग) 2023 अतारांकित प्र0 सं. 18 माननीय विधायक श्री शिव चरण गोयल दिनांक 15.12.2023 को हुई सदन की बैठक के सन्दर्भ में।

महोदया/ महोदय,

आपको उपरोक्त विषय में वर्णित विधानसभा प्रश्न के उत्तर की प्रतियाँ माननीय मंत्री शहरी विकास विभाग, दिल्ली सरकार द्वारा अनुमोदित की गई अग्रिम कार्यवाही हेतु प्रस्तुत की जा रही हैं।

संलग्न:- उपरोक्तानुसार

भवदीय


उप-सचिव (संसदीय शाखा)

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली-110002.

माननीय विधायक का नाम : श्री शिवचरण गोयल

दिनांक : 15.12.2023

विधानसभा अतारांकित प्रश्न संख्या : 18

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र.सं.	प्रश्न	उत्तर																																													
क	मोती नगर विधानसभा में वार्ड 89, 90 एवं 91 में विकलांग व्यक्तियों को वैध रूप से दिये गये और अधिकृत खोखे तहबाजारी के अंतर्गत आवंटन का स्थान किस आधार पर किया गया, इसका पूर्ण विवरण एवं पूर्ण सूची उपलब्ध करवायें;	दिल्ली नगर निगम के द्वारा दी गई जानकारी के अनुसार:- वार्ड संख्या 89, 90 एवं 91 अधिकृत विकलांग खोखे की सूची निम्नप्रकार है। <table><tr><th>करमपुरा, 89</th><th>नाम</th></tr><tr><td>1</td><td>रूप रानी</td></tr></table> <table><tr><th>मोती नगर, 90</th><th>नाम</th></tr><tr><td>1</td><td>अश्वनी कुमार सुपुत्र राजकुमार शर्मा</td></tr><tr><td>2</td><td>रामेश्वर सुपुत्र आर के शर्मा</td></tr><tr><td>3</td><td>त्रिलोचन सिंह सुपुत्र हरी सिंह</td></tr><tr><td>4</td><td>मनोज कुमार सुपुत्र विन्ध्याचल</td></tr></table> <table><tr><th>रमेश नगर, 91</th><th>नाम</th></tr><tr><td>1</td><td>राजकुमार शर्मा सुपुत्र बोध राज शर्मा</td></tr></table>	करमपुरा, 89	नाम	1	रूप रानी	मोती नगर, 90	नाम	1	अश्वनी कुमार सुपुत्र राजकुमार शर्मा	2	रामेश्वर सुपुत्र आर के शर्मा	3	त्रिलोचन सिंह सुपुत्र हरी सिंह	4	मनोज कुमार सुपुत्र विन्ध्याचल	रमेश नगर, 91	नाम	1	राजकुमार शर्मा सुपुत्र बोध राज शर्मा																											
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ख	मोती नगर विधानसभा के वार्ड 89, 90 एवं 91 में वर्तमान में चल रहे अनाधिकृत खोखे किन-किन स्थानों पर चल रहे हैं, इसकी संपूर्ण विवरण (दस्तावेज) के साथ की संख्या वह सूची दें और इन पर कब-कब और क्या कार्रवाई की गई, पूर्ण विवरण दें;	दिल्ली नगर निगम के द्वारा दी गई जानकारी के अनुसार:- मोती नगर विधानसभा के वार्ड संख्या 89, 90 एवं 91 में दिनांक 01.04.2023 से 04.12.2023 तक अवैध अतिक्रमण के खिलाफ की गई कार्यवाही तथा कार्यवाही के दौरान जब्त किए समान एवं जुर्माने का विवरण निम्न प्रकार है:- <table><tr><th>Ward No.</th><th>Date</th><th>Seized items</th><th>Penalty imposed amount (in Rs.)</th></tr><tr><td rowspan="5">89</td><td>01.04.23</td><td>24</td><td>3,500</td></tr><tr><td>15.06.23</td><td>26</td><td>57,750</td></tr><tr><td>29.09.23</td><td>05</td><td>25,400</td></tr><tr><td>16.11.23</td><td>01</td><td>6,210</td></tr><tr><td>04.12.23</td><td>12</td><td>--</td></tr><tr><td rowspan="8">90</td><td>11.04.23</td><td>32</td><td>8150</td></tr><tr><td>19.04.23</td><td>16</td><td>32,500</td></tr><tr><td>07.07.23</td><td>24</td><td>1,400</td></tr><tr><td>11.07.23</td><td>12</td><td>2,250</td></tr><tr><td>03.10.23</td><td>02</td><td>7,000</td></tr><tr><td>10.10.23</td><td>01</td><td>26,000</td></tr><tr><td>08.11.23</td><td>26</td><td>1,110</td></tr><tr><td>16.11.23</td><td>14</td><td>3,610</td></tr></table>	Ward No.	Date	Seized items	Penalty imposed amount (in Rs.)	89	01.04.23	24	3,500	15.06.23	26	57,750	29.09.23	05	25,400	16.11.23	01	6,210	04.12.23	12	--	90	11.04.23	32	8150	19.04.23	16	32,500	07.07.23	24	1,400	11.07.23	12	2,250	03.10.23	02	7,000	10.10.23	01	26,000	08.11.23	26	1,110	16.11.23	14	3,610
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			08.05.23	06	--								
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			14.07.23	19	7,000								
			27.09.23	30	--								
ग	मोती नगर विधानसभा में MCD द्वारा कितने पार्किंग जोन स्वीकृत किये गये हैं, वह उनके नाम, पता, GPS लोकेशन, आवंटन के टेंडर कॉपी (आवंटन का आधार) का पूर्ण विवरण दें;	दिल्ली नगर निगम के द्वारा दी गई जानकारी के अनुसार:- मोती नगर विधान सभा क्षेत्र मे दिल्ली नगर निगम द्वारा 07 पार्किंग साइट्स आवंटित की गई है। जिसके आवंटन पत्र की प्रतिलिपियां अनुलग्नक "क" पर संलग्न है।											
घ	मोती नगर विधानसभा के वार्ड 89, 90 एवं 91 के अंतर्गत सफाई कर्मचारियों का संपूर्ण विवरण एवं संख्याओं पर साथ ही वह कार्यरत को दिये गये सफाई कर्मचारियों के लिये साधनों का पूर्ण विवरण (दस्तावेज के साथ);	दिल्ली नगर निगम के द्वारा दी गई जानकारी के अनुसार:- <table><tr><th>वार्ड न0</th><th>सफाई कर्मचारियो की संख्या</th></tr><tr><td>89</td><td>331</td></tr><tr><td>90</td><td>354</td></tr><tr><td>91</td><td>313</td></tr></table> कर्मचारी को झाड़ू, बेलचा, रेहड़ी तथा अन्य सेफटी उपकरण आवश्यकतानुसार दिये जाते है।				वार्ड न0	सफाई कर्मचारियो की संख्या	89	331	90	354	91	313
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90	354												
91	313												
ड	क्या यह सत्य है कि मोती नगर विधानसभा में रामपुरा में अवैध डेरी चल रही हैं; और	दिल्ली नगर निगम के द्वारा दी गई जानकारी के अनुसार:-ड) एवं (च)											
च.	यदि हां, तो उसको बंद करने की क्या कार्रवाई की गई ?	मोती नगर विधानसभा क्षेत्र में रामपुरा गांव व आस-पास में उक्त अवैध पशु धारकों/डेयरी मालिकों के विरुद्ध पशु चिकित्सा सेवा विभाग केशव पुरम क्षेत्र द्वारा कार्यवाही की जाती रही है जिसमें गत वर्षों में इनके खिलाफ 21 एफ.आई. आर. थाना केशवपुरम में दर्ज कराई गई है तथा 08 डेयरी प्रीमाईसेस को सील किया गया है तथा इनके द्वारा डेयरी सील टेंपरिंग को लेकर 08 एफ.आई.आर थाना केशव पुरम में अलग से दर्ज कराई गई है। उपरोक्त कार्यवाही के अलावा 01 अप्रैल 2023 से 02 दिसम्बर 2023 की समयावधि में रामपुरा व आस पास के क्षेत्र (वार्ड संख्या 63) से 52 पशुओं को उठाया गया व अवैध पशु धारकों दिल्ली नगर निगम अधिनियम-1957 के तहत 52 चालान किए गए हैं। इसके अलावा विभाग द्वारा यहां के अवैध पशु/डेरी धारकों के विरुद्ध IPC की धारा 289 व दिल्ली पुलिस Act-1978 में पुनः FIR दर्ज कराने के लिए केशव पुरम पुलिस स्टेशन में पत्र भी भेजे गए है।											

अनुसूचक (क) 15/12/21 34/74/



उत्तरी दिल्ली नगर निगम
North Delhi Municipal Corporation
(Remunerative Project Cell)



16th Floor, Civic Centre
Minto Road, New Delhi-110002
Tel.No.011-23226608

No. DC/RP Cell/NDMC/2021/D-1134

Dated: 8/12/21

To,

Sh. Surjeet
D-57, 2nd Floor,
Sudershan Park,
Delhi - 110015.

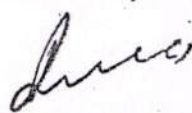
Sub: Allotment of North DMC authorized parking site situated at "Kirti Nagar, Timber Market MCD Plot, Karol Bagh Zone" on regular basis.

I am to inform you that the North DMC authorized parking site situated at "Kirti Nagar, Timber Market MCD Plot, Karol Bagh Zone" for Cars/Two Wheeler/Three Wheeler has been allotted to you on regular basis on Monthly License Fee @ Rs.98,566/+ TCS @ 2% for a period of two years w.e.f. 09.12.2021 to 08.12.2023.

As per clause 21 of license agreement/terms and conditions on the expiry of the period of license/termination of the license the licensee shall peacefully hand over possession of the parking site to North DMC.

Copy to:-

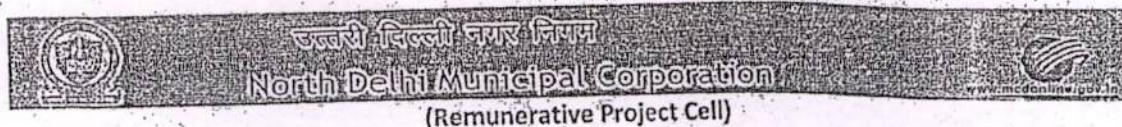
1. Addl. Comm. (RP Cell)/NDMC: for kind information.
2. Dy. Commissioner /R.P. Cell.
3. Dy. Commissioner/Karol Bagh Zone.
4. Asstt. Comm./Karol Bagh Zone.
5. ACP(Traffic) concerned/through DCP. (HQ)
6. SHO concerned.
7. Office copy.


Administrative Officer
RP Cell/North DMC
Administrative Officer
RP Cell (North DMC)
Civic Centre, Minto Road
New-Delhi-110002


Administrative Officer
R.P. Cell/MCD

33/c

96/c 73/c



16th Floor, Civic Centre
Minto Road, New Delhi
Tel.No.011-23226608

No. DC/RP Cell/NDMC/2021/D-998

Dated:- 24/11/21

To

Sh. Surjeet
R/o D-57, 2nd Floor,
Sudershan Park, Ramesh Nagar,
Delhi - 110015.
(email: surjeetservices3232@gmail.com)

Surjeet
AO RRC
DA 2

LETTER OF INTENT (LOI)

FOR SUCCESSFUL (H-1) BIDDERS IN RESPECT OF E-TENDER VIDE NIT NO. DC/RP CELL/NDMC/2021/D-754 DATED 04.10.2021 FOR ALLOTMENT OF AUTHORIZED PARKING SITES FALLING UNDER THE JURISDICTION OF NORTH DMC ON REGULAR BASIS ON PAYMENT OF ADVANCE MONTHLY LICENSE FEE.

With reference to the e-tender vide Nit No. D-754 dated 04.10.2021, the undersigned is pleased to inform you that your bid found highest for parking site of North DMC situated at "Kirti Nagar, Timber Market MCD Plot, Karol Bagh Zone" has been accepted by the Competent Authority. You have offered an amount of Rs.98,566/- as MLF against MRP of Rs.86,940/-.

You are, therefore, directed to pay the requisite amount i.e. one month quoted advance Monthly License Fee (MLF), an amount equivalent to 03 months quoted MLF as Security Deposit (excluding EMD already deposited online) in the shape of Demand Draft/Pay Order in favour of Commissioner/North Delhi Municipal Corporation & FDR equivalent 04 months quoted MLF in favour of the Commissioner, North DMC, within Seven Days (07 days) from the date of issue of this Letter of Intent (LOI), as per the Terms and Conditions. EMD amount already paid by you for the abovementioned parking site will be adjusted against Security Deposit.

Letter of Intent, duly signed, should be scanned and uploaded on the MCD portal or submitted hard copy in the office of undersigned as token of your acceptance within 07 days (not later than 11/12/21) of issue of this LOI. The allotment letter shall be issued to you after completion of the relevant formalities as per terms and conditions.

Signature of _____
(Along with Stamp)

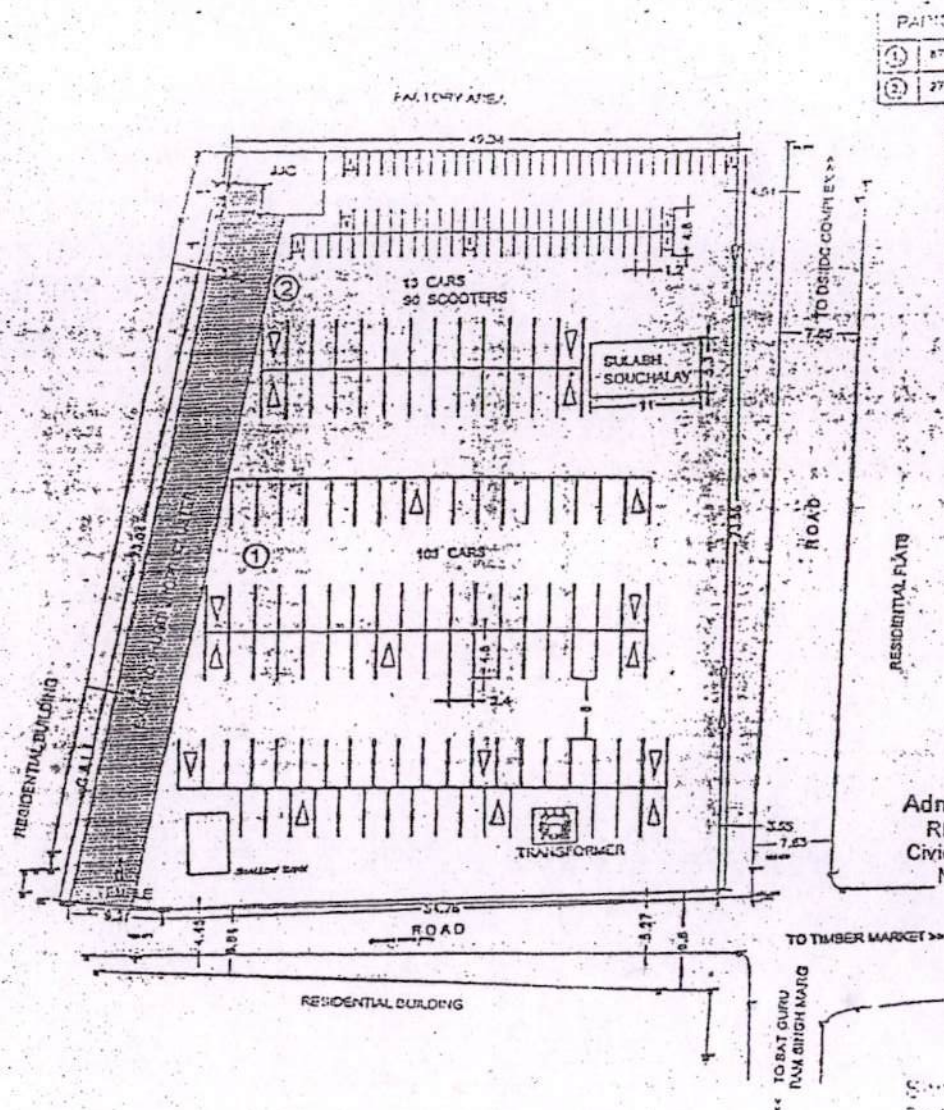
[Signature]
Administrative Officer
R.P. Cell/MCD

2323 Reg
21/11/21
Deputy Commissioner,
R.P. Cell/North DMC

3710
7210

(12)

1224



RAINING CAPACITY LOT WISE			
(1)	877.20 Sq.m	400.12	20W 90
(2)	2715.40 Sq.m	400.102	14L

LEGEND		
NO.	DESCRIPTION	SYMBOL
1	ROAD	
2	FENCE	
3	BOUNDARY WALL	
4	CARS	
5		

NOTES:
OFF-STREET PARKING ARE DERIVED FROM
① TO ②
TOTAL SW 118' x 217' 90"
NO PARKING IN FRONT OF THE MAIN GATE /
GATES OF THE PLOTS OR PREMISES
NO PARKING ON THE BLANDS AND FOOTPATH

PROJECT: PARKING SITES
KAROL BAGH ZONE

PLAN SHOWING PARKING
LAY-OUT AT TIMBER M
KIRTI NAGAR.

CIVIL CONSULTANTS
BALAJI CONSULTANTS

ALL DECISIONS BY MAY 1964	DEC. 1964 2016/UC/10
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TRANSPORT CONSTANT

TO NY CELL	 AREA DISPE
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NORTH DELHI
MUNICIPAL
CORPORATION

Administrative Officer
R.P. Cell/MCD

31/C

66/C

24/11/21



उत्तरी दिल्ली नगर निगम
North Delhi Municipal Corporation
(Remunerative Project Cell)



www.mcdonline.gov.in

16th Floor, Civic Centre
Minto Road, New Delhi-110002
Tel.No.011-23226608

No. DC/RP Cell/NDMC/2021/D- 1131

Dated: 7/12/21

To,

Sh. Jagtar Singh
D-6/10, Sector - 15,
Rohini, Delhi - 110089.

Sub: Allotment of North DMC authorized parking site situated at "Covered Drain Ramesh Nagar, Karol Bagh Zone" on regular basis.

I am to inform you that the North DMC authorized parking site situated at "Covered Drain Ramesh Nagar, Karol Bagh Zone" for Cars/Two Wheeler/Three Wheeler has been allotted to you on regular basis on Monthly License Fee @ Rs.5,55,000/+ TCS @ 2% for a period of two years w.e.f. 8/12/21 to 7/12/23.

As per clause 21 of license agreement/terms and conditions on the expiry of the period of license/termination of the license the licensee shall peacefully hand over possession of the parking site to North DMC.

Administrative Officer
RP Cell/North DMC

Administrative Officer
RP Cell (North DMC)
Civic Centre, Minto Road
New Delhi-110002

Copy to:-

1. Addl. Comm. (RP Cell)/NDMC: for kind information.
2. Dy. Commissioner /R.P. Cell.
3. Dy. Commissioner/Karol Bagh Zone.
4. Asstt. Comm./Karol Bagh Zone.
5. ACP(Traffic) concerned/through DCP (HQ)
6. SHO concerned.
7. Office copy.

Administrative Officer
R.P. Cell/MCD

30/c

 पुनर्निर्मित नगर निगम
North Delhi Municipal Corporation
(Remunerative Project Cell)

16th Floor, Civic Centre
Minto Road, New Delhi
Tel.No.011-23226608

No. DC/RP Cell/NDMC/2021/D-997

Dated: 24/11/21

To

Sh. Jagtar Singh
D-5/10, Sector-15, Rohini,
Delhi - 110089.
(email: jagtarsinghprop@yahoo.com)

LETTER OF INTENT (LOI)

FOR SUCCESSFUL (H-1) BIDDERS IN RESPECT OF E-TENDER VIDE NIT NO. DC/RP CELL/NDMC/2021/D-754 DATED 04.10.2021 FOR ALLOTMENT OF AUTHORIZED PARKING SITES FALLING UNDER THE JURISDICTION OF NORTH DMC ON REGULAR BASIS ON PAYMENT OF ADVANCE MONTHLY LICENSE FEE.

With reference to the e-tender vide Nit No. D-754 dated 04.10.2021, the undersigned is pleased to inform you that your bid found highest for parking site of North DMC situated at "Covered Drain Ramesh Nagar, Karol Bagh Zone" has been accepted by the Competent Authority. You have offered an amount of Rs.5,55,000/- as MLF against MRP of Rs. 3,19,320/-.

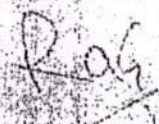
You are, therefore, directed to pay the requisite amount i.e. one month quoted advance Monthly License Fee (MLF), an amount equivalent to 03 months quoted MLF as Security Deposit (excluding LMD already deposited online) in the shape of Demand Draft/Pay Order in favour of Commissioner/North Delhi Municipal Corporation & FDR equivalent 04 months quoted MLF in favour of the Commissioner, North DMC, within Seven Days (07 days) from the date of issue of this Letter of Intent (LOI), as per the Terms and Conditions. EMD amount already paid by you for the abovementioned parking site will be adjusted against Security Deposit.

Letter of Intent, duly signed, should be scanned and uploaded on the MCD portal or submitted hard copy in the office of undersigned as token of your acceptance within 07 days (not later than 11/12/21) of issue of this LOI. The allotment letter shall be issued to you after completion of the relevant formalities as per terms and conditions.

For JAGTAR SINGH

Signature of Acceptance:
(Along with Stamp)

Proprietor

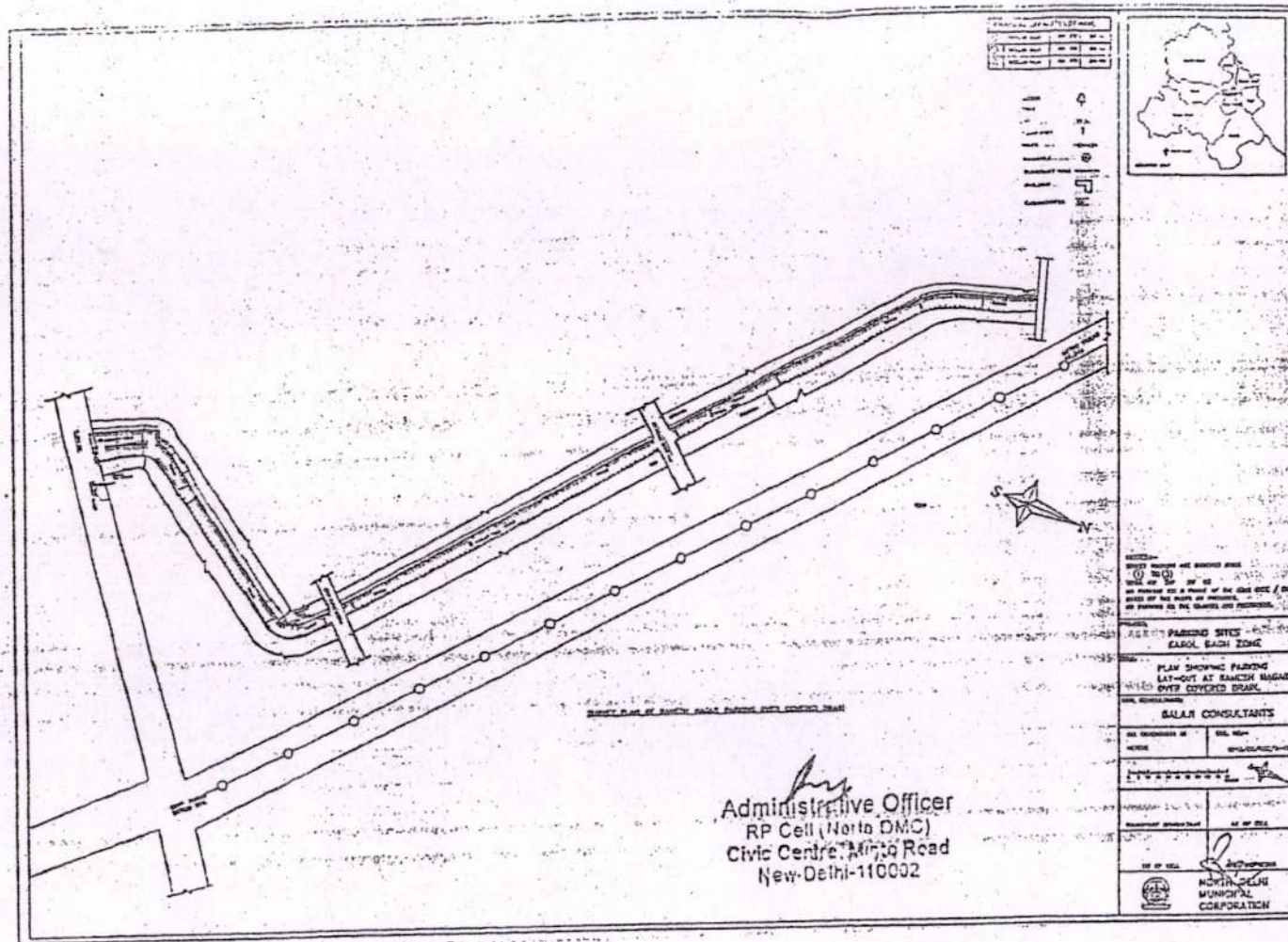

Deputy Commissioner,
R. P. Cell/North DMC

29/c

570
69/c

123/c

(17)



Administrative Off
RP Cell/MCE



उत्तरी दिल्ली नगर निगम
North Delhi Municipal Corporation
(Remunerative Project Cell)



www.mcdonline.org.in

16th Floor, Civic Centre
Minto Road, New Delhi-110002
Tel.No.011-23226608

No. DC/RP Cell/NDMC/2021/D-1122

Dated: 6/12/21

To,

Sh. Sushil Kumar Singh
R/o 178/A, Street No. 4/2,
Karawal Nagar Extn.,
Delhi - 110092.

Sub: Allotment of North DMC authorized parking site situated at "Tanga Stand Moti Nagar, Karol Bagh Zone" on regular basis.

I am to inform you that the North DMC authorized parking site situated at "Tanga Stand Moti Nagar, Karol Bagh Zone" for Cars/Two Wheeler/Three Wheeler has been allotted to you on regular basis on Monthly License Fee @ Rs.1,75,333/+ TCS @ 2% for a period of two years w.e.f. 7/12/21 to 6/12/23.

As per clause 21 of license agreement/terms and conditions on the expiry of the period of license/termination of the license the licensee shall peacefully hand over possession of the parking site to North DMC.

Administrative Officer
RP Cell/North DMC

Copy to:-

1. Addl. Comm. (RP Cell)/NDMC: for kind information.
2. Dy. Commissioner /R.P. Cell.
3. Dy. Commissioner/Karol Bagh Zone.
4. Asstt. Comm./Karol Bagh Zone.
5. ACP(Traffic) concerned/through DCP (HQ)
6. SHO concerned.
7. Office copy.

Administrative Officer
R.P. Cell/MCD

Administrative Office
RP Cell (North DMC)
Civic Centre, Minto Road
New-Delhi-110002



उत्तरी दिल्ली नगर निगम
North Delhi Municipal Corporation
(Remunerative Project Cell)



16th Floor, Civic Centre
Minto Road, New Delhi
Tel.No.011-23226608

No. DC/RP Cell/NDMC/2021/D-1022

Dated:- 24/11/21

To

Sh. Sushil Kumar Singh
R/o 178/A, Street No. 4/2,
Karwal Nagar Extension,
Delhi - 110094.
(email: sushilks663@gmail.com)

LETTER OF INTENT (LOI)
FOR SUCCESSFUL (H-1) BIDDERS IN RESPECT OF E-TENDER VIDE NIT NO. DC/RP CELL/NDMC/2021/D-754 DATED 04.10.2021 FOR ALLOTMENT OF AUTHORIZED PARKING SITES FALLING UNDER THE JURISDICTION OF NORTH DMC ON REGULAR BASIS ON PAYMENT OF ADVANCE MONTHLY LICENSE FEE.

With reference to the e-tender vide Nit No. D-754 dated 04.10.2021, the undersigned is pleased to inform you that your bid found highest for parking site of North DMC situated at "Tanga Stand Moti Nagar, Karol Bagh Zone" has been accepted by the Competent Authority. You have offered an amount of Rs.1,75,333/- as MLF against MRP of Rs.1,43,893/-.

You are, therefore, directed to pay the requisite amount i.e. one month quoted advance Monthly License Fee (MLF) - an amount equivalent to 03 months quoted MLF as Security Deposit (excluding EMD already deposited online) in the shape of Demand Draft/Pay Order in favour of Commissioner/North Delhi Municipal Corporation & FDR equivalent 04 months quoted MLF in favour of the Commissioner, North DMC, within Seven Days (07 days) from the date of issue of this Letter of Intent (LOI), as per the Terms and Conditions. EMD amount already paid by you for the abovementioned parking site will be adjusted against Security Deposit.

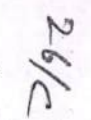
Letter of Intent, duly signed, should be scanned and uploaded on the MCD portal or submitted hard copy in the office of undersigned as token of your acceptance within 07 days (not later than 1/12/21) of issue of this LOI. The allotment letter shall be issued to you after completion of the relevant formalities as per terms and conditions.

Signature of Acceptance: _____
(Along with Stamp)


Administrative Officer
R.P. Cell/MCD


Deputy Commissioner,
R.P. Cell/North DMC

(125) 74h



25/C

43/e



उत्तरी दिल्ली नगर निगम
North Delhi Municipal Corporation



www.ndonline.gov.in

Office of Deputy Commissioner
(Remunerative Project Cell)
16th Floor, Civic Centre
Minto Road, New Delhi-110002
Tel.No.23226608

No. DC/RP Cell/NDMC/2022/D-275

Dated: 6/5/2022

To,

M/s. Jai Ganesha Enterprises
(Prop. Sh. Vijay Kumar)
T-346, Gautam Street No. 9,
Seelampur, Bhajanpura, Delhi-110053
E Mail id: - jaiganeshaenterprises6@gmail.com

Sub: Allotment of North DMC authorized parking site situated at Karampura Commercial Complex, Karol Bagh Zone on regular basis.

Ref:- NIT No-1419 dated 11.02.2022

I am to inform you that the North DMC authorized parking site Karampura Commercial Complex, Karol Bagh Zone for Car/Two Wheeler/Three Wheeler has been allotted to you on regular basis on Monthly License Fee @ Rs.1,77,777/- TCS @ 2% for a period of two years w.e.f. 7/5/22 to 6/5/24.

As per clause 21 of license agreement/terms and conditions on the expiry of the period of license/termination of the license the licensee shall peacefully hand over possession of the parking site to North DMC.

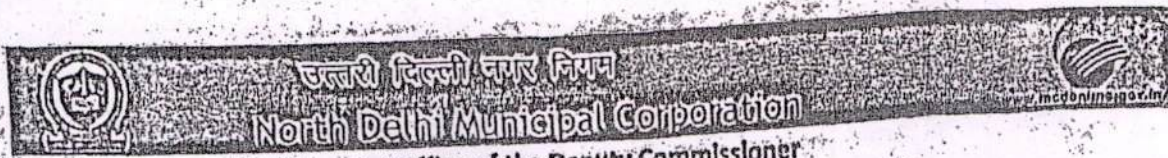
Copy to:-

1. Dy. Commissioner/Karol Bagh Zone.
2. Dy. Commissioner of Police Concerned.
3. ACP (Traffic) Concerned.
4. SHO, P.S. Karol Bagh, Delhi.
5. Office Copy.

[Signature]
Administrative Officer
RP Cell/North DMC
Administrative Officer
RP Cell (North DMC)
Civic Centre, Minto Road
New Delhi-110002

[Signature]
Administrative Officer
R.P. Cell/MCD

31/e
67/e
24/c



उत्तरी दिल्ली नगर निगम
North Delhi Municipal Corporation

Office of the Deputy Commissioner
(Remunerative Project Cell)

16th Floor, Civic Centre
Minto Road, New Delhi
Tel.No.011-23226608

Dated:- 28/03/2022

No. DC/RP Cell/NDMC/2022/D-1653

To
M/s Jai Ganesha enterprises
(Prop. Sh. Vijay Kumar)
T-346, Gautam Street No. 9,
Seelampur, Bhajanpura, Delhi - 110053.
(email ID: jaiganeshaenterprises6@gmail.com)

LETTER OF INTENT (LOI)

FOR SUCCESSFUL (H-1) BIDDERS IN RESPECT OF E-TENDER VIDE NIT NO. DC/RP CELL/NDMC/2021/D-1419 DATED 11.02.2022 FOR ALLOTMENT OF AUTHORIZED PARKING SITES FALLING UNDER THE JURISDICTION OF NORTH DMC ON REGULAR BASIS ON PAYMENT OF ADVANCE MONTHLY LICENSE FEE.

With reference to the e-tender vide Nit No. D-1419 dated 11.02.2022, the undersigned is pleased to inform you that your bid found highest for parking site of North DMC situated at "Karampura Commercial Complex, Karol Bagh Zone" has been accepted by the Competent Authority. You have offered an amount of Rs.1,77,777/- as MLF against MRP of Rs.1,23,525/-.

You are, therefore, directed to pay the requisite amount i.e. one month quoted advance Monthly License Fee (MLF), an amount equivalent to 03 months quoted MLF as Security Deposit (excluding EMD already deposited online) in the shape of Demand Draft/Pay Order in favour of Commissioner/North Delhi Municipal Corporation & FDR equivalent 04 months quoted MLF in favour of the Commissioner, North DMC, within Seven Days (07 days) from the date of issue of this Letter of Intent (LOI), as per the Terms and Conditions. EMD amount already paid by you for the abovementioned parking site will be adjusted against Security Deposit.

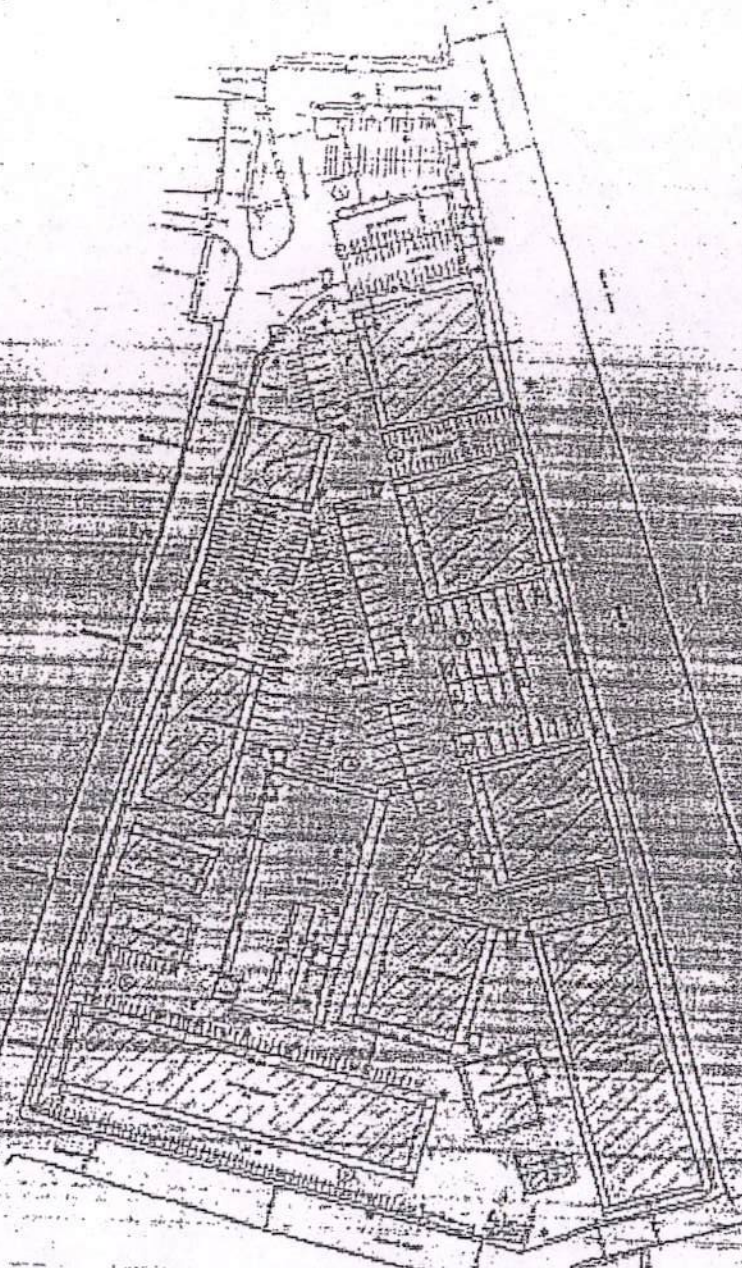
Letter of Intent, duly signed, should be scanned and uploaded on the MCD portal or submitted hard copy in the office of undersigned as token of your acceptance within 07 days (not later than 5/4/22) of issue of this LOI. The allotment letter shall be issued to you after completion of the relevant formalities as per terms and conditions.

Signature of Acceptance: ACCEPTED
(Along with Stamp)

JAI GANESHA ENTERPRISES

Deputy Commissioner,
R. P. Cell/North DMC
Administrative Officer
R.P. Cell/MCD

23/c



PARKING CAPACITY OF PLOT			
①	612.01 Sq.m	4W	2W 00
②	114.90 Sq.m	4W	2W 21
③	513.00 Sq.m	4W 48	2W
④	2181.00 Sq.m	4W 63	2W 542
⑤	464.00 Sq.m	4W	2W 124

ITEMS	SYMBOLS
(1) BUILDING	[Symbol]
(2) BOUNDARY WALL	[Symbol]
(3) GATE	[Symbol]
(4) LIGHT POLE	[Symbol]
(5) TPOLE	[Symbol]
(6) FOOTPATH	[Symbol]
(7) TREE	[Symbol]
(8) MANHOLE	[Symbol]
(9) CAR/SCOOTER	[Symbol]



NOTES:
 OFF-STREET PARKING ARE DESIGNATED
 ① TO ⑤
 TOTAL 64.102 SQ. M.
 NO PARKING IN FRONT OF THE MAIN GATE / EXIT
 GATES OF THE PLOTS OR BUILDINGS
 NO PARKING ON THE SIDEWALK AND FOOTPATHS

TITLE PARKING SITES KAROL BAGH ZONE	
FILE PLAN SHOWING PARKING LAY-OUT AT KAROL BAGH COMMERCIAL COMPLEX NEW DELHI	
DATE SUBMITTED BALAJI CONSULTANTS	
ALL DATE WORKING IN DATE	DATE 2015/11/11/11
APPROVED BY [Signature]	
APPROVED BY [Signature]	APPROVED BY [Signature]
DO NOT SCALE	DO NOT SCALE
NORTH DELHI MUNICIPAL CORPORATION	

Administrative Office
 RP Office Building
 Civic Centre, Minis B-60
 New Delhi-110002



उत्तरी दिल्ली नगर निगम
North Delhi Municipal Corporation



Office of Deputy Commissioner
(Remunerative Project Cell)
16th Floor, Civic Centre
Minto Road, New Delhi-110002
Tel.No.23226608

No. DC/RP Cell/NDMC/2022/D-288

Dated: 10/5/2022

To,

Sh. Jagdamba Singh
296-B/12, Second Floor,
Amritpuri, Garhi East of Kailash,
New Delhi-110065.
E Mail ID- jagdambasing2@gmail.com

Sub: Allotment of North DMC authorized parking site situated at Covered Drain Sudarshan Park, Karol Bagh Zone on regular basis.

Ref:- NIT No-1419 dated 11.02.2022

I am to inform you that the North DMC authorized parking site Covered Drain Sudarshan Park, Karol Bagh Zone for Car/Two Wheeler/Three Wheeler has been allotted to you on regular basis on Monthly License Fee @ Rs.10,55,788/+ TCS @ 2% for a period of two years w.e.f.

14/5/2022 to 13/5/2024.

As per clause 21 of license agreement/terms and conditions on the expiry of the period of license/termination of the license the licensee shall peacefully hand over possession of the parking site to North DMC.


Administrative Officer
RP Cell/North DMC

Copy to:-

1. Dy. Commissioner/Karol Bagh Zone.
2. Dy. Commissioner of Police Concerned.
3. ACP (Traffic) Concerned.
4. SHO, P.S. Concerned.
5. Office Copy.


Administrative Officer
R.P. Cell/MCD

North Delhi Municipal Corporation
Office of the Deputy Commissioner
(Remunerative Project Cell)

16th Floor, Civic Centre
Minto Road, New Delhi
Tel.No.011-23226600

Dated: 28/03/22

No. DC/RP Cell/NDMC/2022/D-1659

To

Sh. Jagdamba Singh
296-B/12, Second Floor,
Amritpur, Garhi, East of Kallash,
New Delhi-110065.
(email:jagdambasingh2@gmail.com)

LETTER OF INTENT (LOI)

FOR SUCCESSFUL (H-1) BIDDERS IN RESPECT OF E-TENDER VIDE NIT NO. DC/RP CELL/NDMC/2021/D-1419 DATED 11.02.2022 FOR ALLOTMENT OF AUTHORIZED PARKING SITES FALLING UNDER THE JURISDICTION OF NORTH DMC ON REGULAR BASIS ON PAYMENT OF ADVANCE MONTHLY LICENSE FEE.

With reference to the e-tender vide Nit No. D-1419 dated 11.02.2022, the undersigned is pleased to inform you that your bid found highest for parking site of North DMC situated at "Covered Drain Sudershan Park, Karol Bagh Zone" has been accepted by the Competent Authority. You have offered an amount of Rs.10,55,788/- as MLF against MRP of Rs.6,86,414/-.

You are, therefore, directed to pay the requisite amount i.e. one month quoted advance Monthly License Fee (MLF), an amount equivalent to 03 months quoted MLF as Security Deposit (excluding EMD already deposited online) in the shape of Demand Draft/Pay Order in favour of Commissioner/North Delhi Municipal Corporation & FDR equivalent 04 months quoted MLF in favour of the Commissioner, North DMC, within Seven Days (07 days) from the date of issue of this Letter of Intent (LOI), as per the Terms and Conditions. EMD amount already paid by you for the abovementioned parking site will be adjusted against Security Deposit.

Letter of Intent, duly signed, should be scanned and uploaded on the MCD portal or submitted hard copy in the office of undersigned as token of your acceptance within 07 days (not later than 4/4/22) of issue of this LOI. The allotment letter shall be issued to you after completion of the relevant formalities as per terms and conditions.

Signature of Acceptance:
(Along with Stamp)

FOR JAGDAMBA SINGH

Prop.
Prop.

Deputy Commissioner,
R.P. Cell/North DMC

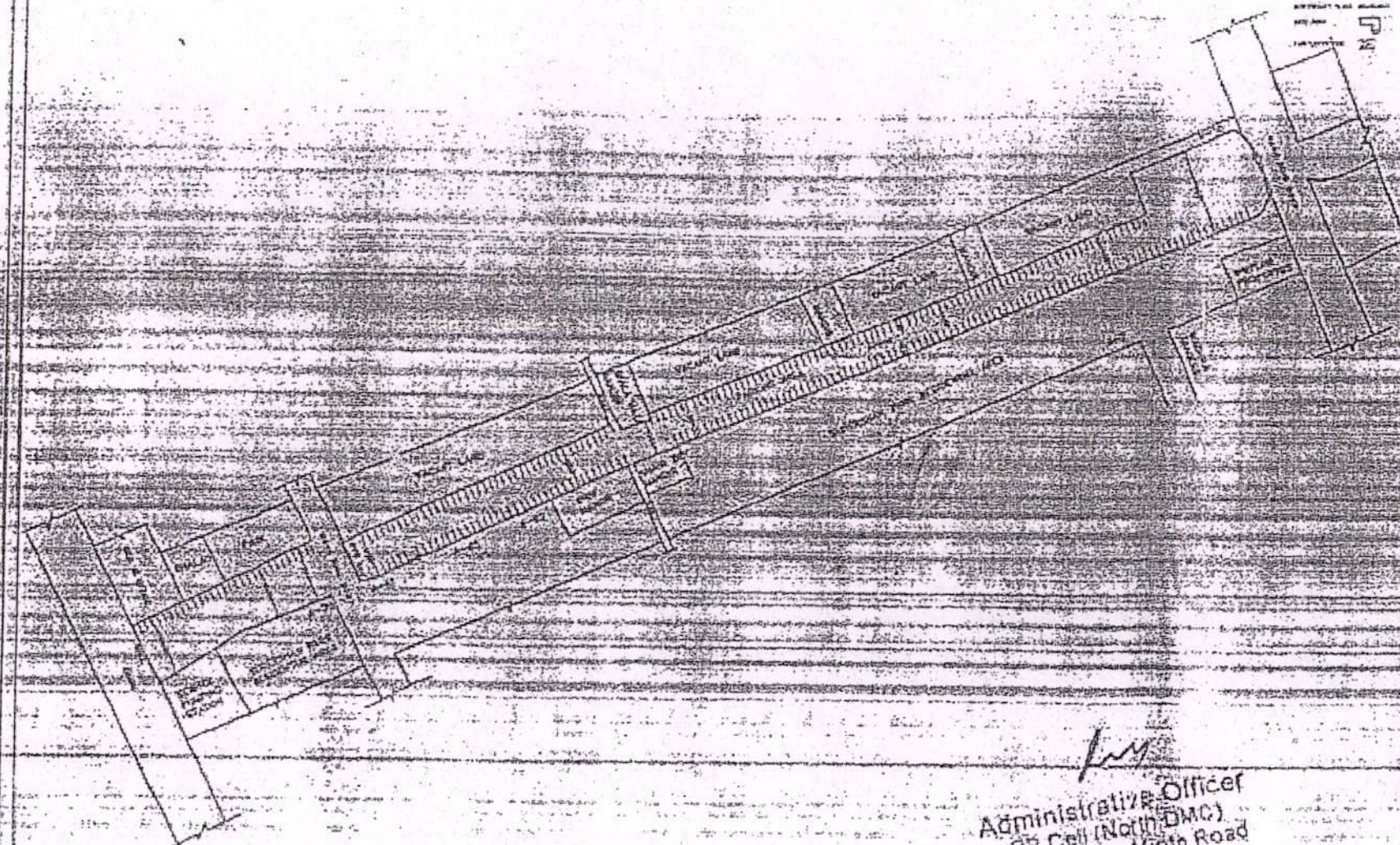
Administrative Officer
R.P. Cell/MCD

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975-5411 PARKING SPOTS - 1000
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COFFERS DREAM SUGAR ALK
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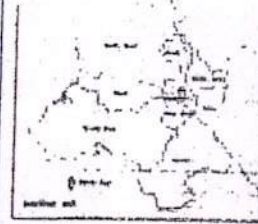
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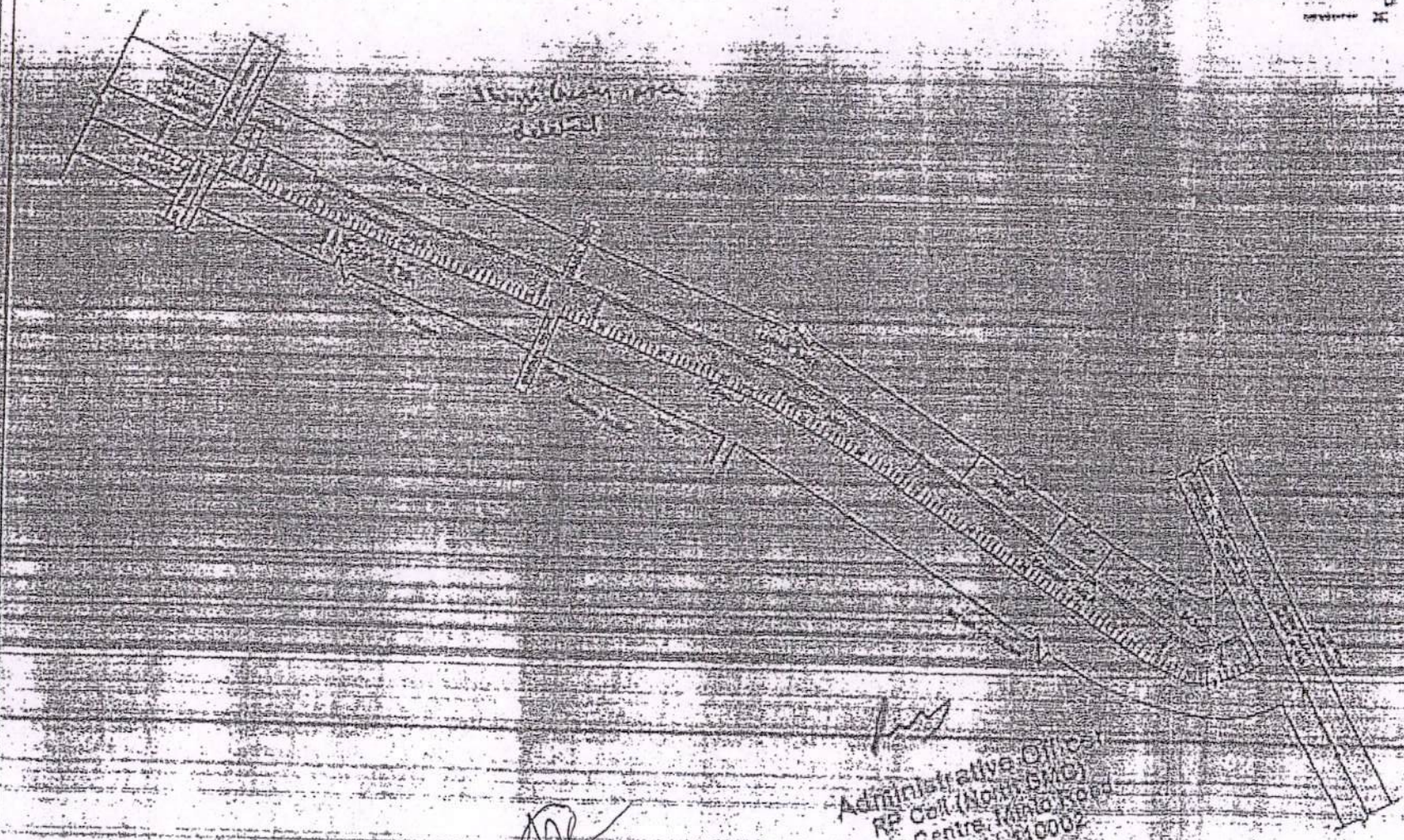
NATIONAL MUNICIPAL
CORPORATION

Administrative Officer
RP Cell (North DMC)
Civic Centre, Minib Road
New Delhi-110002

50



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Administrative Officer
RP Cell (North GMO)
Civic Centre, Minors Road
New Delhi-110002

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उत्तरी दिल्ली नगर निगम
North Delhi Municipal Corporation
(Remunerative Project Cell)



www.mcdonline.gov.in

16th Floor, Civic Centre
Minto Road, New Delhi-110002
Tel.No.011-23226608

No. DC/RP Cell/NDMC/2021/D-807

Dated: 14/10/21

To,

M/s Binay & Co.,
(Prop. Sh. Binay Kumar Jha)
R/o- 19, Near Radha Swami Satsang Vyas,
Kanjhawala, North West Delhi, Delhi-110081.
(email: binayjha1735@gmail.com)

Sub: Allotment of North DMC authorized parking site situated at, Kirti Nagar, Marble Market, Karol Bagh Zone on regular basis.

I am to inform you that the North DMC authorized parking site at Kirti Nagar, Marble Market, Karol Bagh Zone for Cars/Two Wheeler/Three Wheeler has been allotted to you on regular basis on Monthly License Fee @ Rs.72,500/+ TCS @ 2% for a period of two years w.e.f. 18/10/21 to 17/10/23.

As per clause 21 of license agreement/terms and conditions on the expiry of the period of license/termination of the license the licensee shall peacefully hand over possession of the parking site to North DMC.

Admn. Officer
RP Cell/NDMC

Copy to:-

1. Addl. Comm. (RP Cell)/NDMC: for kind information.
2. Dy. Commissioner /R.P. Cell.
3. Dy. Commissioner/KB Zone.
4. Asstt. Comm./KB Zone.
5. ACP(Traffic) concerned/through DCP (HQ)
6. SHO concerned.
7. Office copy.

Administrative Officer
RP Cell (North DMC)
Civic Centre, Minto Road
New-Delhi-110002

Administrative Officer
R.P. Cell/MCD

16th Floor, Civic Centre
Minto Road, New Delhi
Tel.No.011-23226608

No. DC/RP Cell/NDMC/2021/D-

634

Dated:- 07/09/2021

To

M/s Binay & Co.
(Prop. Sh. Binay Kumar Jha)
R/o 19, Near Radha Swami Satsang Vyas,
Kanjhawala, North West Delhi, Delhi-110081.
Email: binayjha1735@gmail.com

LETTER OF INTENT (LOI)

FOR SUCCESSFUL (H-1) BIDDERS IN RESPECT OF E-TENDER VIDE NIT NO. DC/RP CELL/NDMC/2021/D-302 DATED 20.07.2021 FOR ALLOTMENT OF AUTHORIZED PARKING SITES FALLING UNDER THE JURISDICTION OF NORTH DMC ON REGULAR BASIS ON PAYMENT OF ADVANCE MONTHLY LICENSE FEE.

With reference to the e-tender vide Nit No. D-302 dated 20.07.2021, the undersigned is pleased to inform you that your bid found highest for parking site of North DMC situated at "Kirti Nagar, Marble Market, Karol Bagh Zone" has been accepted by the Competent Authority. You have offered an amount of Rs.72,500/- as MLF against MRP of Rs.52,704/-.

You are, therefore, directed to pay the requisite amount i.e. one month quoted advance Monthly License Fee (MLF), an amount equivalent to 03 months quoted MLF as Security Deposit (excluding EMD already deposited online) in the shape of Demand Draft/Pay Order in favour of Commissioner/North Delhi Municipal Corporation & FDR equivalent 04 months quoted MLF in favour of the Commissioner, North DMC, within Seven Working Days (07 days) from the date of issue of this Letter of Intent (LOI), as per the Terms and Conditions. EMD amount already paid by you for the abovementioned parking site will be adjusted against Security Deposit.

Letter of Intent, duly signed, should be scanned and uploaded on the MCD portal or submitted hard copy in the office of undersigned as token of your acceptance within 07 working days of issue of this LOI. The allotment letter shall be issued to you after completion of the relevant formalities as per terms and conditions.

For BINAY & CO.

Signature of Acceptance:
(Along With Stamp)

Binay Kumar Jha

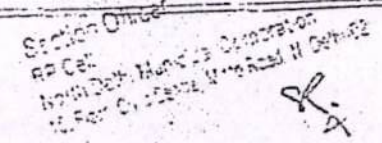
Prop.

[Signature]
Deputy Commissioner,
R.P. Cell/North DMC

[Signature]
Deputy Commissioner/R.P. Cell
Remunerative Projects Cell
North Delhi Municipal Corporation
16th Floor, Civic Centre, New Delhi-2

[Signature]
Administrative Officer
R.P. Cell/MCD

1571-2010
24



Administrative Officer



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE ADDL. DY. COMMISSIONER
REMUNRATIVE PROJECT CELL DEPARTMENT
(25TH Floor), Civic Centre, New Delhi-110002

No. AC/RPC/MCD/2022/D-1498

Dated:- 15.12.2022

OFFER LETTER

Sh. Surjeet,
D-57, 2nd Floor, Sudershan Park,
Ramesh Nagar, Delhi-110015,
Email Id:- surjeetservices3232@gmail.com

In response of NIT No. 907 dated 27.09.2022, You have submitted your E-tender bid for parking site at **Under Flyover Kirti Nagar** and quoted MLF of Rs. 77,777/- per month accepting the Terms and Conditions of NIT uploaded on website of MCD.

The Tender Evaluation Committee has found you H-1 bidder and eligible to be offered the above mentioned site to run for a period of **three years and further extendable to another period of two years** subject to satisfactory performance of the firm and as decided by the Competent Authority at the quoted MLF of Rs. 77,777/- per month. In line with the accepted terms and conditions of NIT, you are required to submit the following documents and requisite fees:-

1. The parking site is being offered to you for a period of **three years and further extendable to another period of two years** subject to satisfactory performance of the firm and as decided by the Competent Authority.
2. This offer letter must be accepted on or before 7th working day of issue of this letter. You are required to submit requisite security deposit/performance guarantee equivalent to 03 months MLF. Further, four months advance license fees is to be deposited by way of online payment in account of Commissioner, Municipal Corporation payable at Delhi through online portal of MCD. Two months of advance license fees will be adjusted in the first two months of monthly license fees and two months of advance MLF will be adjusted in the last two months of contract.
3. Your acceptance letter along with requisite Security Deposit and four months advance License Fee must be deposited to this office within seven working days of issue of this Offer Letter.
4. If the H-1 bidder of above mentioned parking site does not come forward for taking over possession within 7 working days after completion of formalities even then MLF will be chargeable from 08th working day onward and no correspondence, whatsoever, will be entertained in this regard.
5. MLF of each parking site shall also be payable in advance in respect of every months by way of online payment through online portal of MCD and thereafter, the payment of MLF for next month on or before the date of expiry of preceding month failing which operation of the parking site shall be termed as illegal. Relevant provisions of contract shall be attracted for a penal action against you.
6. You are also required to file an undertaking/affidavit that you are aware of MCD having new software called "Parking Information Management System" which requires all information to be uploaded on website of Corporation.
7. You are also required to use the "Hand Held Device" with installed BECIL parking app "MYPARKINGS" and also installation of the CCTV camera at prominent points of parking site, as accepted by you at the time of submission of tender.
8. You shall execute contract for operating site allotted to you within a period of 07 working days of issue of this letter. For this purpose, you shall submit (in duplicate) the print of the contract agreement on Rs. 100 stamp paper (Non-judicial), duly signed by authorized representative of your firm.
9. All other terms & conditions of allotment / contract will be governed as per the NIT No. 907 dated 27.09.2022.

This issues with the prior approval of Competent Authority.

Administrative Officer

15.12.22
Assistant Commissioner
R P Cell/ MCD



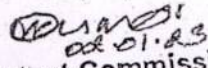
MUNICIPAL CORPORATION OF DELHI
REMUNERATIVE PROJECT CELL
Dr. Shyama Prasad Mukharjee Civic Center (25th Floor)
Jawaharlal Nehru Marg, Minto Road, New Delhi- 110002.

Dated 02.01.2023

No. AC/RP Cell/MCD/2022/D- 1656

Subject: Possession of parking site at Under Flyover, Kirti Nagar, Karol Bagh Zone.

In reference to the above cited subject, it is to inform you that in pursuance to the offer letter No. AC/RPC/MCD/2022/D-1498 dated 15.12.2022 (NIT 907 dated 27.09.2022) You were declared as H-1 bidder and above mentioned letter was issued to you and the same was accepted by you. Now, you are hereby allotted the **parking site at Under Flyover, Kirti Nagar, Karol Bagh Zone @ Rs. 77,777/-** and the competent authority is pleased to allow you to operate the same w.e.f. 03.1.2023 for the period of three years and extendable further two more years i.e. 3+2) on the terms and conditions as agreed upon by you.


Assistant Commissioner
(R.P.Cell)/MCD

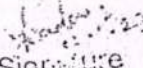
Assistant Commissioner
Remunerative Project Cell, MCD

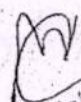
Sh. Surjeet
D-57, 2nd Floor, Sudershan Park,
Ramesh Nagar, Delhi-110015.
Mob: 9999705531
Email id: -surjeetservices3232@gmail.com

Copy for information and necessary action to:-

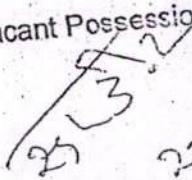
1. Deputy Commissioner Police (Concerned)
2. Asstt. Commissioner (Karol Bagh Zone)
3. ACP /Traffic (Concerned)
4. SHO (Concerned)
5. G-8 Clerk, RP Cell

Handed Over


Signature

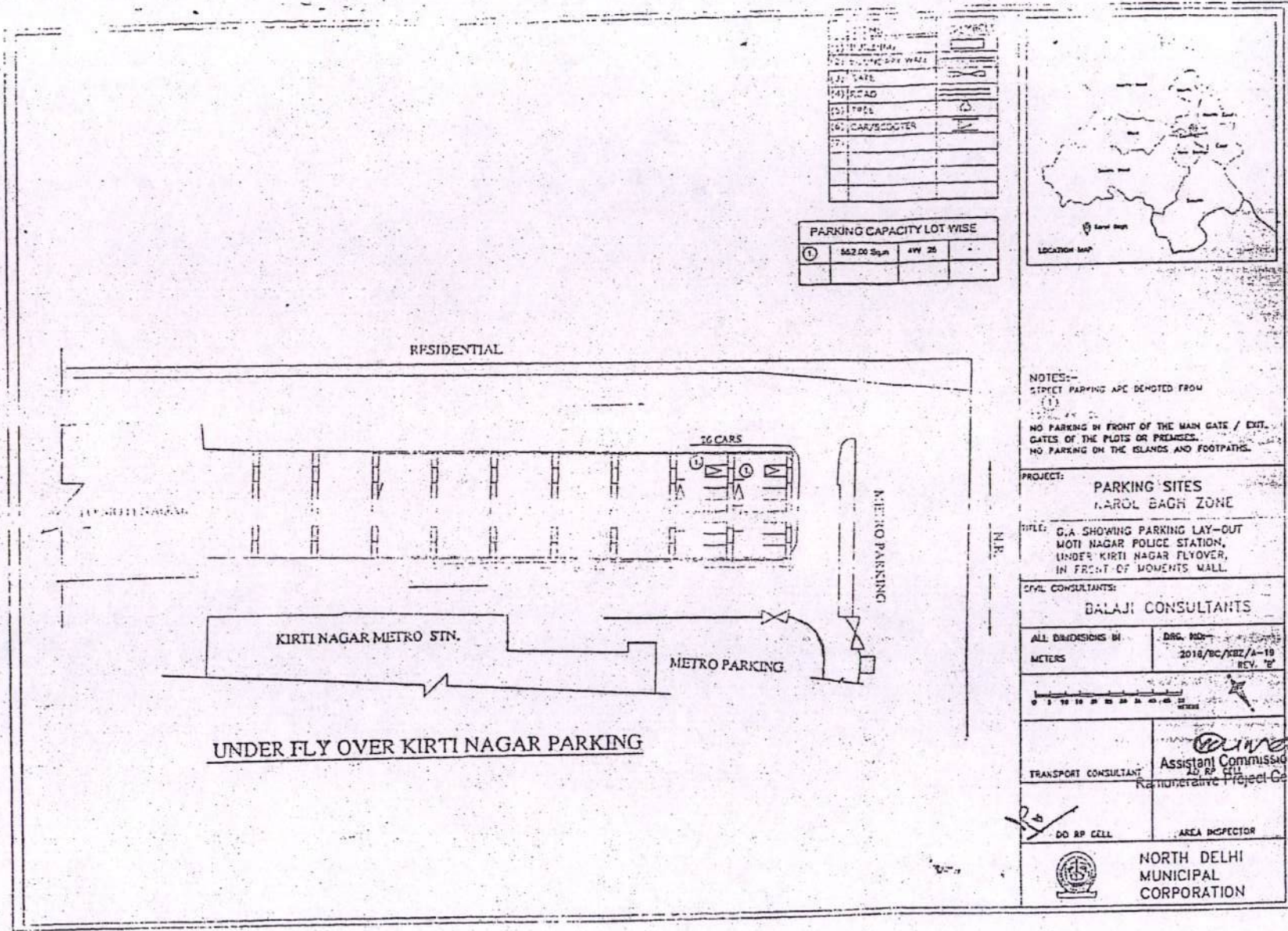

Administrative Officer
RP Cell/MCD

Taken Over Full & Vacant Possession


Sh. Surjeet
D-57, 2nd Floor, Sudershan Park
Ramesh Nagar, Delhi-110015
Mob: 9999705531
Email id: -surjeetservices3232@gmail.com

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Administrative Officer
 Cell/MCD